

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.1 of 2012

Dated: 3th August, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. N. M. Borah, Technical Member (P&NG)**

Indian Oil Corporation Ltd. Appellant (s)

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Anr.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv. with
Mr. Rajat Navet and Mr. Raman Kumar

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Piyush Joshi for R-1
Ms. Sumiti Yadava for R-1
Ms. Nimisha Singh Dutta
Mr. Inderbeer Singh Alag for PNGRB,
Mr. Rishabh Bhutani and
Mr. Rakesh Dewan
Mr. Raghu Nayyar for R-2
Mr. Ankit Jain for R-2

Appeal No. 2 of 2012

**Bharat Petroleum Corporation Ltd. Appellant (s)
& Anr.**

Versus

**Gujarat State Petroleum Corporation ... Respondent (s)
& Ors.**

Counsel for the Appellant (s): Mr. Abhinav Vasisht, Sr. Adv. with
Mr. Rajat Navet and Mr. Raman Kumar

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Piyush Joshi for R-1
Ms. Sumiti Yadava for R-1
Ms. Nimisha Singh Dutta
Mr. Inderbeer Singh Alag for PNGRB,
Mr. Rishabh Bhutani and
Mr. Rakesh Dewan
Mr. Raghu Nayyar for R-2
Mr. Ankit Jain for R-2

Appeal No. 5 of 2012

Gail India Limited

.... Appellant (s)

Versus

**Gujarat State Petroleum Corporation
& Ors.**

... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran

Counsel for the Respondent(s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Piyush Joshi for R-1
Ms. Sumiti Yadava for R-1
Ms. Nimisha Singh Dutta
Mr. Inderbeer Singh Alag for PNGRB,
Mr. Rishabh Bhutani and
Mr. Rakesh Dewan
Mr. Abhinav Vasisht, Sr. Adv. with
Mr. Rajat Navet and Mr. Raman Kumar

Appeal No. 7 of 2012

**Gujarat State Petroleum Corporation
Ltd.**

.... Appellant (s)

Versus

Gail India Limited & Ors.

... Respondent (s)

Counsel for the Appellant (s): Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Piyush Joshi
Ms. Sumiti Yadava
Ms. Nimisha Singh Dutta

Counsel for the Respondent(s): Mr. Inderbeer Singh Alag,
Mr. Rishabh Bhutani and
Mr. Rakesh Dewan for PNGRB
Mr. Abhinav Vasisht, Sr. Adv. with
Mr. Rajat Navet and Mr. Raman
Kumar for R-2 & R-3

ORDER

We have heard the Learned Counsel for the Appellants in
Appeal No. 1 of 2012, 2 of 2012 and 5 of 2012.

Post the matter for reply submissions in these Appeals on
13.08.2012 at 2.30 p.m.

(N. M. Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

mk/rt